

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 161/252/ND/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**SH. R. VARADHARAJAN
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
20.02.2018**

**NAME OF THE COMPANY: M/s. Medicores Homoeopathic Laboratory
Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: None

ORDER

None appears for the petitioner. The matter is adjourned to 21st March,
2018 for appearance of the petitioner.

-S-d-1

**(Deepa Krishan)
Member (T)**

-S-d-1

**(R. Varadharajan)
Member (J)**